

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
SAKET COURT COMPLEX, NEW DELHI**

20852-20939

No. _____/Genl. Branch/Circular/South/2019 New Delhi, Dated: 30/9/19

Copy of the Notification no. 734/I-G-4/Genl-I/DHC dt. 25.09.2019 received from Registrar General, Hon'ble High Court of Delhi New Delhi vide endorsement no. 20671-20708/I-G-4/Genl-I/DHC dt. 25.09.2019 is forwarded for information and necessary action to:-

1. All the Judicial Officers of South District, Saket Court Complex, New Delhi;
2. The Sr. Administrative Officer (Judicial)/AAO/Branch In-Charges of all branches of South District.
3. For uploading on LAYERS.
4. For uploading on the website through LAYERS.

(Rajesh Kumar Singh)
Officer-In-Charge
General Branch (South)
Saket Courts, New Delhi

HIGH COURT OF DELHI: NEW DELHI

No. 734 /I-G-4/Genl.-I/DHC

Dated: 25.09.19

130148
29/9/19

NOTIFICATION

It is hereby notified for general information of all concerned that High Court of Delhi shall remain closed for Summer Vacation from Monday, 1st June 2020 to Tuesday, 30th June 2020 (both days inclusive) and for Winter Vacation from Saturday, 26th December 2020 to Thursday, 31st December 2020 (both days inclusive).

BY ORDER OF THE COURT

3124
27/9/19

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

30671-20708

Endst.No. _____/I-G-4/Genl.-I/DHC

Dated 25.09.19

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The District & Sessions Judge (South-West), Dwarka Courts, New Delhi.
10. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The District & Sessions Judge (North-West), Rohini Courts, Delhi.
12. The District & Sessions Judge (South), Saket Courts, Delhi.
13. The District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
14. The District & Sessions Judge (South-East), Saket, New Delhi.
15. The District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi
16. The District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The District & Sessions-cum-Special Judge, PC Act CBI Court, Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, New Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
19. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND
28. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
29. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
30. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
31. The Secretary, Delhi High Court Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
32. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
33. PS/s to all Hon'ble Judges, Delhi High Court, New Delhi.
34. Joint Director (IT), Delhi High Court for uploading the notification on website and intranet of this Court.
35. DR-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
36. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
37. All AOJs, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
38. Notice Board, Delhi High Court, New Delhi.

(Handwritten signature)
DHC (Genl.)

2077/28.09.19

(Handwritten signature)
(SHEKHAR CHANDRA)
JOINT REGISTRAR (GENL. ADMN-I)